

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF JANUARY-2023.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	Designated/ Dedicated	OPENING BALANCE	INSTITUTION FOR THE MONTH OF JANUARY			DISPOSAL FOR THE MONTH OF JANUARY				PENDENCY AS ON 31.01.2023	Average No. of days taken to decide the case
					TRANSFERRRED (U/s 9)	FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	DATA CLEARANCE		
1	High Court of Karnataka		-	662	0	50	0	23	0	0	1	688	7 Months 22 Days
DISTRICT JUDICIARY													
1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City. CCH-83	Dedicated	531	0	43	2	54	0	0	0	522	9 Months 25 Days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.CCH-84	Dedicated	450	0	33	5	48	3	0	0	437	1 Year 25 Days
		LXXXIV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-85	Dedicated	248	0	34	2	39	0	0	0	245	9 Months 10 Days
		LXXXV Addl. City Civil and Sessions Judge, Bengaluru City.CCH-86	Dedicated	240	0	58	1	54	1	0	0	244	9 Months 28 Days
		LXXXVI Addl. City Civil and Sessions Judge, Bengaluru City.CCH-87	Dedicated	410	0	40	2	54	0	0	0	398	11 Months 4 Days
		LXXXVII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-88	Dedicated	279	0	60	1	42	0	0	0	298	9 Months 16 Days
		LXXXVIII Addl. City Civil and Sessions Judge, Bengaluru City. CCH-89	Dedicated	426	0	33	3	72	0	0	0	390	8 Months 3 Days
		LXXXIX Addl. City Civil and Sessions Judge, Bengaluru City. CCH-90	Dedicated	517	0	34	3	49	0	0	0	505	1 Year 4 Months 14 Days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	Designated	0	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	Designated	29	0	6	0	3	0	0	0	32	1 Year 5 Months 3 Days
		I Addl.District and Sessions Judge, Bagalkot, sitting at Jamkhandi(only for jurisdiction of Jamkhandi)	Designated	10	0	1	0	2	0	0	0	9	4 Months 14 Days

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3	BELAGAVI	Prl.District & Sessions Court, Belagavi	Designated	143	0	30	0	8	0	0	0	165	9 Months 2 Days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	Designated	0	0	0	0	0	0	0	0	0	-
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	Dedicated	157	0	163	0	34	0	0	0	286	1 Year 5 Months 18 Days
5	BENGALURU RURAL	I Addl. District and Sessions Judge, Bengaluru Rural.	Designated	0	0	0	0	0	0	0	0	0	-
		X Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	337	0	38	45	61	0	0	0	359	4 Months 20 Days
		XI Addl. District & Sessions Judge, Bengaluru Rural	Dedicated	360	0	19	0	26	0	0	0	353	10 Months 5 Days
6	BIDAR	Prl.District & Sessions Court, Bidar	Designated	487	0	6	0	1	0	0	0	492	3 Years 5 Months 3 days
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	Designated	76	0	1	0	11	0	0	0	66	1 Year 10Months 7 Days
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	Designated	642	0	68	0	19	0	0	0	691	1 Year 3 Months 13 Days
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	Designated	74	0	10	0	2	0	0	0	82	7 Months
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	Designated	20	0	3	0	1	0	0	0	22	4 Months 17 Days
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	935	0	106	0	50	0	0	0	991	5 Months 28 Days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	Designated	1068	0	90	0	21	0	0	0	1137	1 Year 8 Days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	Designated	760	0	54	0	21	0	0	0	793	1 Year 2 Months 21 Days

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13	DHARWAD	Prl. District & Sessions Court, Commercial Court	Designated	196	0	13	0	7	0	0	0	202	1 Year 10 Months 10 Days
		V Addl. District & Sessions Judge Dharwad (Sitting at Hubballi)	Designated	280	2	35	0	11	0	0	0	306	11 Months 23 Days
14	GADAG	Addl. District & Sessions Court, Gadag	Designated	282	0	1	0	0	0	0	0	283	-
15	HASSAN	Prl. District & Sessions Judge, Hassan	Designated	982	0	5	0	17	0	0	0	970	2 Years 3 Months 15 Days
16	HAVERI	Prl. District and Sessions Court Haveri	Designated	79	0	3	0	3	0	0	0	79	1 Year 3 Months
17	KALABURAGI	Prl District Judge, Commercial Court Kalaburagi	Designated	34	0	0	0	2	0	0	0	32	3 Years 6 Months 10 Days
18	KODAGU	I Addl. District & Sessions Judge	Designated	156	0	4	0	3	0	0	0	157	1 Year 6 Months 13 Days
19	KOLAR	Prl. District & Sessions Judge, Kolar	Designated	57	0	7	0	0	0	0	0	64	-
20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	Designated	17	0	2	0	1	0	0	0	18	1 Year 11 Months 18 Days
21	MANDYA	Prl. District & Sessions Judge, Mandya	Designated	110	10	0	0	0	0	0	0	120	-
22	MYSURU	Prl. District & Sessions Court, Mysuru	Designated	396	0	27	0	17	0	0	0	406	9 Months 23 Days
		II Addl. District & Sessions Court, Mysuru	Designated	703	0	29	0	7	0	0	0	725	1 Year 1 Month 8 Days
23	RAICHUR	Prl. District & Sessions Court, Raichur	Designated	34	0	3	0	6	0	0	0	31	1 Year 3 Months 24 Days
24	RAMANAGARA	Prl. District & Sessions Court, Ramanagara	Designated	24	0	1	0	2	0	0	0	23	2 Months

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25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	Designated	49	0	10	1	3	0	7	0	50	1 Year 5 Months 3 Days
		II Addl.District & Sessions Court, Shivamogga.	Designated	41	0	4	0	1	0	0	0	44	3 Months 12 Days
		III Addl.District & Sessions Court, Shivamogga.	Designated	44	0	3	0	2	0	0	0	45	2 Years 3 Months 22 Days
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	Designated	36	0	4	0	0	0	0	0	40	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	Designated	20	0	0	0	0	0	0	0	20	-
		II Addl.District & Sessions Court, Tumakuru	Designated	25	0	2	0	1	0	0	0	26	1 Year
		V Addl. District and Sessions Judge, Tumakuru.	Designated	4	7	0	0	0	0	0	0	11	-
		VI Addl.District & Sessions Court, Tumakuru	Designated	21	12	0	0	0	0	0	0	33	-
27	UDUPI	Prl.District & Sessions Court	Designated	369	0	45	0	29	0	0	0	385	8 Months 17 Days
28	UTTARA KANNADA	Prl. District Court. Karwar	Designated	36	0	0	0	2	0	0	0	34	3 Months 6 Days
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	1	0	0	0	0	0	22	
		II Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	1	0	5	0	0	0	17	7 Months
		III Addl. Dist. & Sessions Judge, Vijayapur	Designated	20	0	1	0	0	0	0	0	21	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	Designated	21	0	2	0	0	0	0	0	23	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	Designated	11	0	0	0	0	0	0	0	11	-
Total			Designated/ Dedicated	12288	31	1133	65	791	4	7	0	12715	1 year 15 Days